

D.V.C. Tariff

- *619. **Shri Shree Narayan Das:**
Shri P. C. Borooah:
Shri Indrajit Gupta:
Shri Mohammad Elias:
Dr. Ranen Sen:
Shri S. M. Banerjee:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Damodar Valley Corporation's scheme to revise and increase power tariff so as to earn a return of at least 7 per cent on the net value of assets in use during any year as suggested by the World Bank as a condition for the grant of a loan from that body has been given effect to;

(b) if so, the nature of the modification and enhanced rate of power tariff to be charged from the consumers;

(c) whether the Venugopalan Committee has supported the increase suggested by the Damodar Valley Corporation or it has suggested changes therein; and

(d) the nature of the changes suggested, if any?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) Yes. The D.V.C. tariffs were revised with effect from the 1st April, 1965.

(b) The average increase is approximately 12 per cent to 15 per cent. The revised tariff is as follows:-

For supply at 33 K.V.:

Demand Charge: Rs 8. per KVA per month:

Plus

Energy charge as follows:-

First 200,000 units per month 3.5 paise per Kwh.

Next 300,000 units per month 3.25 paise per Kwh.

all in excess 3 paise per Kwh.

The energy charges is subject to variation with a coal cost surcharge.

For Supply at 32 K.V.:

A rebate of 2-1/2 per cent on the 33 K.V. tariff is allowed.

(c) and (d). Yes. The Committee has supported the power supply tariff as revised by the D.V.C. with effect from 1-4-65 except in the case of supplies to the West Bengal and Bihar State Electricity Boards where an increase of 2-1/2 per cent over the old rates (i.e. as existed prior to 1-4-65) has been recommended, to be effective from 1-4-66.

Loan of Officers for Development of Water Resources in Certain African Countries

- *620. **Shri P. R. Chakraverti:**
Shri Bhagwat Jha Azad:
Shri S. C. Samanta:
Shri Subodh Hansda:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Government of India have received request from three African Countries—Kenya, Ghana and Uganda to send experts to advise them on the development of water resources in those countries; and

(b) if so, whether the experienced engineers from the Central Water and Power Commission have been deputed to these developing African Countries to assist them in the irrigation and allied projects?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) and (b). The requisite information is as follows:

Kenya

Requests were received from the Government of Kenya and from certain agencies of the United Nations for the services of some experts in the field of Irrigation and Development of Water Resources, for deputation to Kenya.

Some officers were recommended for assignments in Kenya; but none of them has received an offer of appointment.